

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:889
ANSWERED ON:28.07.2000
PDS RATIONS TO STATES FOR THE PEOPLE BELOW POVERTY LINE
RASHID ALVI

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the States and Union Territories have sought PDS rations for those people living below poverty line;
- (b) if so, the details thereof, State-wise;
- (c) the decision taken by the Government thereon; and
- (d) the total estimated foodgrains and cost involved therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI SRIRAM CHAUHAN)

(a),(b),(c) and (d) : Demand for foodgrains under the Targeted Public Distribution System for those below the poverty line is generally higher than the allocations made by the Government of India as they are subsidised. The allocation of wheat and rice is not demand based under TPDS. PDS is not a substitute for the open market but only a supplement to it. Requests are received from the States/Union Territories from time to time for enhancing their allotments. Considering the demands of the States/UTs, additional allocations of wheat and rice are made to the States/UTs at APL rates subject to availability and subsidy constraint. The allocation of foodgrains to BPL families has been doubled from 10 kg. to 20 kg. per BPL family per month from April 1, 2000. APL allocations have been retained at current level. Additional quantities of wheat and rice, over and above the normal monthly allocations, if demanded by the States/UTs will be considered subject to availability and at economic cost. Details of the requests received from States and UTs in the current year for additional allocation of foodgrains at BPL rates under TPDS is given in Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b),(c) & (d) OF UNSTARRED QUESTION NO. 889 FOR ANSWER II LOK SABHA ON 28.07.2000.

S.No. Name of States Demand made Position

1. Mizoram Additional allocation of The State Govt. has been informed that any 1500 tonnes of wheat at additional quantity of wheat under BPL BPL rate. can be given only by reducing the equal quantity of BPL rice allocation to the State or alternatively foodgrains over and above TPDS allocation can be considered at APL rates- (economic cost).
2. Kerala Additional allocation of State Government has been informed 25,350 tonnes of wheat at that additional wheat at BPL rate BPL rate. can be given only by adjusting an equal quantity of monthly BPL rice allocation or otherwise 25,350 tonnes of wheat per month be allotted at APL rate-(economic cost).
3. Tamilnadu Additional allocation of 30,000 State Govt. has been informed that tonnes of wheat at BPL rate. additional wheat at BPL rate can be given only by adjusting an equal quantity of monthly BPL rice allocation or

otherwise 30,000 tonnes of wheat per month be allotted at APL rate- (economic cost).